

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3086
ANSWERED ON:08.12.2009
COMPENSATION FOR CUSTODIAL DEATH
Harnsrajbhai Shri Radadiya Vitthalbhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided any compensation to the family members of the victims of custodial death;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a)to (c): "Police" and "Public Order" are State subjects under the Constitution of India.It is for the State Governments to take appropriate action in every crime including custodial crimes.The data relating to compensation paid to the victims of custodial crimes is not compiled and maintained,centrally.